

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 843**

**TO BE ANSWERED ON THE 14TH DECEMBER, 2022/ AGRAHAYANA 23, 1944
(SAKA)**

DELAY IN CENSUS 2021

**843 SHRI BINOY VISWAM:
SHRI M. SHANMUGAM:
SHRI VAIKO:**

Will the Minister of HOME AFFAIRS be pleased to refer to answer to Unstarred Question 369 given in the Rajya Sabha on 20th July, 2022 and state:

(a) the reasons for the continued delay in conducting the Census even though COVID-19 pandemic restrictions have been lifted;

(b) whether Government has decided on deadlines for completing the Pre-Census activities, including the freezing of administrative boundaries and listing of houses;

(c) whether Government has developed the mobile application for Census as mentioned before; and

(d) the cost already incurred or estimated to be incurred in future by Government in the development of the mobile application?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) & (b): The intent of the Government for conducting Census 2021 was notified in Gazette of India on 28th March, 2019. Due to outbreak of COVID-19 pandemic, the Census 2021 and the related field activities have been postponed until further orders. The date of freezing the boundaries of administrative units has been extended upto 31.12.2022.

(c) & (d): Mobile and Web applications for collection of data and a Portal (CMMS) for management and monitoring of various Census related activities have been developed. An expenditure of Rs. 24.84 crore has so far been incurred on development of mobile applications, web applications, CMMS portal and related activities.
